## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

## PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 07.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) SR.No.3722/9/HDB/2017
NAME OF THE COMPANY	Sri Lalita Cement Industries Limited
NAME OF THE APPLICANT/PETITIONER	Cargosol Logistics Private Limited
NAME OF THE RESPONDENT(S)	Sri Lalita Cement Industries Limited
UNDER SECTION	9 of IBC, 2016

## Counsel for Applicant/Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. SUKUMAR	ADVOCATE	9962586346	S. B

## **Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri S. Sukumar, Learned Counsel for the Applicant.

CP disposed of by separate orders

Member (T) Bm

Member (J)